

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 15.09.2015
Court. :
Item No.

CIVIL APPEAL NOS. 504 and 505 OF 2011

WITH

INTERLOCUTORY APPLICATION NO. 4 OF 2015

(Application for Intervention in CA 504 of 2011 filed by Mr. Rakesh Mishra, Advocate)

SUBHANSHU TIWARI ETC.

...Appellants

VERSUS

PUBLIC SERVICE COMM. U.P. ALLAHABAD & ORS. etc.

...Respondents

OFFICE REPORT

The appeals above mentioned were listed before the Hon'ble Court on 20.08.2015, when the Court was pleased to pass the following order:

“Learned Additional Advocate General for the state of U.P. says that he will check up whether any posts are lying vacant in the Grade of Assistant Regional Transport Officer and whether the appellants can be adjusted on those posts.

List the matters after three weeks”.

It is submitted that counsel for the State of U.P. has not filed any documents

It is further submitted that Mr. Rakesh Mishra, Advocate has on 10.09.2015 filed an application for Intervention to intervene the applicant namely Naresh Kumar Verma as party petitioner. The same has been registered as I.A. No. 4. Copy of the same is being circulated herewith.

The Appeals alongwith application above mentioned are listed before the Hon'ble Court with this Report.

Dated this the 14th September, 2015

ASSISTANT REGISTRAR

Copy to:

Mr. Rakesh Mishra, Advocate
Mr. S.R. Setia, Advocate
Mr. Shail Kumar Dwivedi, Advocate
Mr. B. Vinodh Khanna, Advocate

ASSISTANT REGISTRAR

